

amendments to Schedule III to the Indian Police Service (Pay) Rules, 1954.

- (d) G.S.R. 981 dated the 27th August, 1960 making certain amendments to Schedule III to the Indian Police Service (Pay) Rules, 1954. [Placed in Library, See No. LT-2354/60].

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House for the week commencing Monday, the 5th December, will consist of—

(1) Consideration of any item of Government Business carried over from today's Order Paper.

(2) Discussion on the Report of Railway Convention Committee, 1960, on a resolution to be moved by the Minister of Railways.

(3) Discussion and voting on the Supplementary Demands for Grants (General) for 1960-61.

(4) Consideration and passing of—

The Forward Contracts (Regulation) Amendment Bill, 1960.

The Indian Post Office (Amendment) Bill, 1960.

The Railway Passenger Fares (Amendment) Bill, 1960.

The Tripura Excise Law (Repeal) Bill, 1960.

The Prevention of Cruelty to Animals Bill, 1960, as passed by Rajya Sabha.

The Industrial Employment (Standing Orders) Amendment Bill, 1960.

(5) Discussion on the present position in regard to production, distri-

bution and export of sugar on a motion to be made by Shri Rajendra Singh and others on Tuesday, the 6th December at 3 P.M.

(6) Discussion on the present situation of sports in India, with special reference to our loss of Olympic supremacy in hockey on a motion to be made by Shri H. N. Mukerjee on Thursday, the 8th December, at 3 P.M.

I might mention, Sir, that the Forward Contracts (Regulation) Amendment Bill, 1960, which we had previously thought of referring to a Joint Committee is now to be taken up for consideration and passing because the Government consider it important to have this Bill passed without avoidable loss of time.

BUSINESS ADVISORY COMMITTEE

FIFTY-EIGHTH REPORT

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to move:

"That this House agrees with the Fifty-eighth Report of the Business Advisory Committee presented to the House on the 1st December, 1960."

Mr. Speaker: The question is:

"That this House agrees with the Fifty-eighth Report of the Business Advisory Committee presented to the House on the 1st December, 1960."

The motion was adopted.

BUSINESS OF THE HOUSE

Shri Tridib Kumar Chaudhuri (Berhampore): Sir, before you proceed to the next item, may I seek one clarification? Some reports have